Date

Office Report

Orders

OA 381/90

17-4-1990

Present:

Ms.Ranjana Narayan, counsel for the applicant. Sh. N.S. Mehta, counsel for the respondents.

At the request of the learned counsel for the respondents, list for admission on 25-4-1990.

(D.K. CHAKRAVOHTÝ) NEMBER (A)

(P.K. KARTHA VICE CHAIRWAN

25-4-1990

Mr. Ramjan Narayan, counsel for the applicant. Sh. N.S. Mehta, counsel for the respondents.

The prayer contained in this application is that the respondents be directed to revaluate the answer book in respect of general studies pertaining to the applicant. The learned counsel for the respondents states that the answer sheets of the applicant have been revaluated and found to be in order. He produced the original of the same before us and we have satisfied ourselves that there are no apparent error in valuation of the answer samples.

In view of this, the learned counsel for the applicant does not wish to pursue the present application. The application is disposed of accordingly. Parties to bear their own costs.

(D.K. CHAKRAVORTY)

MEMBER (A)

(P.K. KARTHA) VICE CHAIRMAN